

fight against illiteracy; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARISELJA): (a) According to the information furnished by UGC, the Commission did not convene any meeting of Vice-Chancellors to discuss eradication of illiteracy.

(b) Does not arise.

(c) and (d). No, Sir. The dominant strategy under the National Literacy Mission Programme continues to be Total Literacy Campaigns followed by Post Literacy Campaigns.

[*Translation*]

#### Import of Palm Oil

186 DR. LAXMINARAYAN PANDEYA: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government propose to import 'Palm Oil' from Malaysia;

(b) if so, the reasons for its import; and

(c) the impact of the import on the palm oil seeds producers?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) and (b). The decision regarding import of edible oils is taken at appropriate time, keeping in view

the availability of indigenous edible oils, open market prices thereof and the process of Palmolein in international market etc.

(c) Plantation of oil palm for production of palm oilseeds in the country is at present in a nascent stage and import even if made at this juncture will have no effect on palm cultivation in the country.

[*English*]

#### Educational Facilities at Vijayawada

187 SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of employees working in divisional office and other railway installations at Vijayawada as well as the wagon repair workshop at Rayanapadu;

(b) the present facilities provided in respect of providing education to the children of these railway employees;

(c) whether the Railways have examined the representation to start a Junior college mainly for the benefit of children of Railway Employees from the next academic year; and

(d) if so, the action taken thereon and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) The number of employees working in Divisional Office and other Railway installations at Vijayawada is 11, 900 and at Wagon Repair Workshop, Rayanapadu is 4, 000, approximately.

(b) There are two High Schools and one Kendriya Vidyalaya at Vijayawada and one High School and one Kendriya Vidyalaya at Rayanapadu provided by the Railways.

(c) and (d). A representation received in this connection is under the consideration of the Railway Administration.

[*Translation*]

### Aided Schools in Delhi

188.DR. LAL BHADUR RAWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Government aided and recognised schools in Delhi;

(b) whether Government impose any restriction on the amount of fees to be collected from the students by these schools especially for Nursery to Fifth standard;

(c) whether the Government propose to provide free education to the children upto 14 year through such aided schools also;

(d) if not, how the government ensures that fees are not collected arbitrarily in these schools; and

(e) the action taken by the Government against those schools collecting fees arbitrarily?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): The Delhi Administration, the NDMC and the MCD have intimated that the number of Government aided and recognised schools run by the them is as follows:

Delhi Administration	767
N.D.M.C.	8
M.C.D.	345

(b) According to information furnished by Delhi Administration, no tuition fee is charged upto 8th class from the students in Govt. and Govt. aided recognised schools. Further, Section 17 (3) of the Delhi School Education Act, 1973 provides as follows:

"The manger of every recoagnised school shall, before the commencement of each academic session, file with the Director, (Directorate of Education) a full statement of the fees to be levied by such school during the ensuing academic session, and except with the prior approval of the Director, no such schools shall charge, during that academic session, any fee in excess of the fee specified by its manager in the said statement".

(c) The NPE - 1986 (with modifications undertaken in 1992) envisages that "Government and the community in general will find funds for such programmes as: the Universalisation of Elementary Education"

(d) and (e). Section 17 of the Delhi School Education Act, 1973, would intealia ensure that fees are not levied arbitrarily by the schools.

[*English*]

### Protection and Preservation of lions

189 SHRI SHRAVAN KUMAR PATEL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the population of Gir Lions and other breeds of Lions found in the country;

(b) the details of the schemes launched for protection and preservation of Gir Lions and other breeds of Lions and success achieved so far; and

(c) the details of the schemes likely to be